

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1064 OF 2017 IN
DFR NO. 1593 OF 2017 &
IA NO. 725 OF 2017**

Dated: 11th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Punjab State Power Corporation Limited

.... Appellant(s)

Vs.

Patran Transmission Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg
Mr. Ishan Bisht
Mr. Samarth Chowdhary

Counsel for the Respondent(s) : Ms. Poonam Verma
Ms. Nishtha Kumar for R-1

Ms. Anukriti Jain
Ms. Vasudha Sen
Mr. Vivek Kumar
Ms. Ranjana Roy Gawai for R-20

Mr. M. G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-28

ORDER

I.A. No. 1064 of 2017

(Appln. for early listing)

In this application, the Applicant/Respondent No.1 has prayed for early listing of the matter being DFR No. 1593 of 2017.

We are informed that the main matter being DFR No. 1593 of 2017 is already listed on 13.12.2017. Therefore, learned counsel for the Applicant has not pressed the instant application. The Application is hence dismissed.

List the DFR No. 1593 of 2017 on 13.12.2017.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/tpd